Name of the Corporate Debtor: Orchid Housinginfra LLP; Date of commencement of CIRP; July 10, 2024; List of creditors as on: 31st July 2024, for claims received upto 31st July, 2024																	
			inume	or the corport		u nousinginn u z				nging to any class of c		y 202 1) 101 claims 10	cerrea apto o 1	50 July) 2021			
															Amount in Rs.)		
SI.	Name of creditor	Name of creditor Details of claim received					Details of claim admitted							Amount of any	Amount of	Amount of	Remarks, if
No.		Date of receipt	Principal Amount Claimed (a)	Interest Amount Claimed (b)	Amount claimed (a+b)	Principal Amount Admitted (a)	Interest Amount Admitted (b)	Amount of claim admitted (a+b)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be set- off	claim not admitted	claim under verification	any
1	Mr. Gajanan P. Malpure	31-08-2024	42,000.00	0.00	42,000.00	42,000.00	0.00	42,000.00	d	0	NO	0.04%	0	0	0.00	0.00) 2 flats were booked and
									Homebuy er								the same was cancelled
2	2 Manan Suresh Vora	12-09-2024	6,50,000.00	1,91,189.00	8,41,189.00	6,50,000.00	1,91,189.00	8,41,189.00	Unsecure d Homebuy	0	NO	0.83%	0	0	0.00	0.00	
3	8 Nirvi Suresh Vora	13-09-2024	3,00,000.00	1,04,351.00	4,04,351.00	3,00,000.00	1,04,351.00	4,04,351.00	er Unsecure d Homebuy	0	NO	0.40%	0	0	0.00	0.00	
4	Ridhdhi Manan Vora	14-09-2024	4,00,000.00	1,37,753.00	5,37,753.00	4,00,000.00	1,37,753.00	5,37,753.00		0	NO	0.53%	0	0	0.00	0.00	
4	ł		13,92,000.00	4,33,293.00	18,25,293.00	13,92,000.00	4,33,293.00	18,25,293.00	0.00	0.00		1.81%	0.00	0.00	0.00	0.00	1